

Monthly Information Bulletin on Corporate Sector

November 2018

Government of India

Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan

New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 30th November 2018

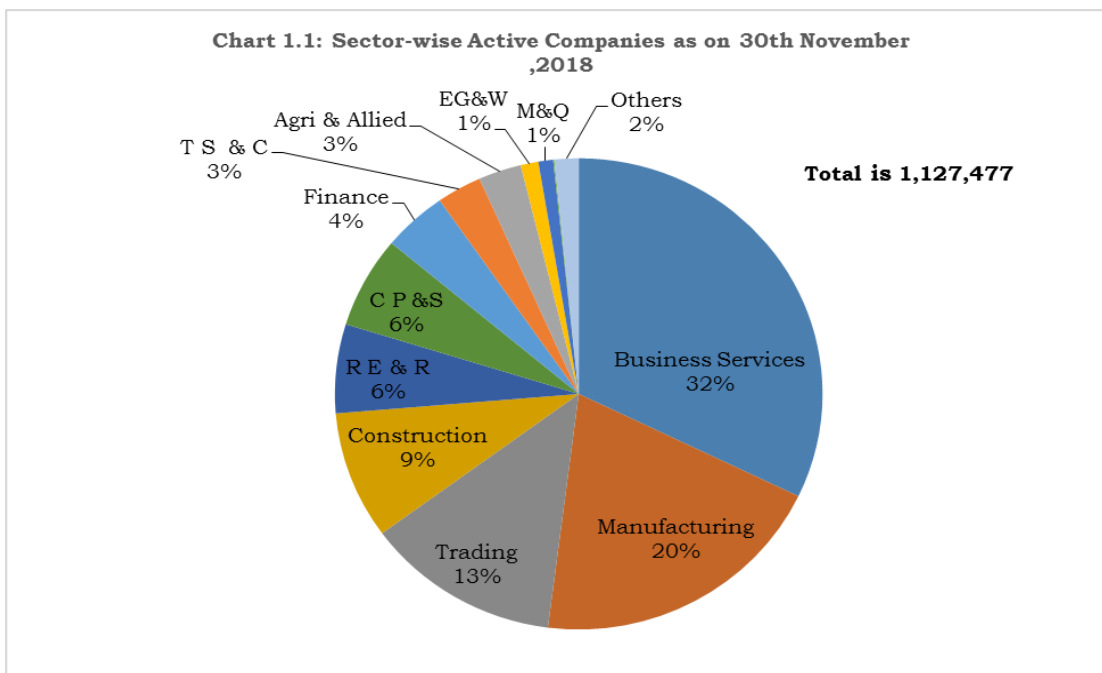
The total number of companies registered in the country as on 30th November, 2018 stood at 1,828,595. Of them 654,646 companies were closed. 1,547 companies were assigned dormant status as per the Companies Act, 2013; 6,301 were under liquidation; 38,522 companies were in the process of being struck-off. After being struck off previously, 101 Companies were in the process of being re-activated. Taking the above into account, there were 1,127,477 active companies as on 30th November, 2018.

1. Out of the 654,646 closed companies, 10,610 companies were liquidated/dissolved; 607,277 companies were declared defunct (and hence struck-off after issuance of notice u/s 248). 22,219 companies were amalgamated/ merged with other companies; 9,746 companies were converted to Limited Liability Partnership (LLP) and 4,794 were converted to LLP and dissolved. **Table-1.1** presents the summary picture of companies count as on 30th November, 2018.

2. Out of the 1,127,477 active companies, 1,120,415 were limited by shares; 6,724 were limited by guarantee and 338 were unlimited companies. Out of the companies limited by shares, 64,442 were public, 1,055,973 were private including 20,431 one person companies. Among the public limited companies, 6,930 were listed (**Table 1.2**).

3. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (362,701), followed by Delhi (328,298) and West Bengal (199,705). Amongst 'Active Companies', Maharashtra has the maximum number of active companies (228,289), followed by Delhi (199,153) and West Bengal (127,716) as on 30th November, 2018 (**Table-1.3**).

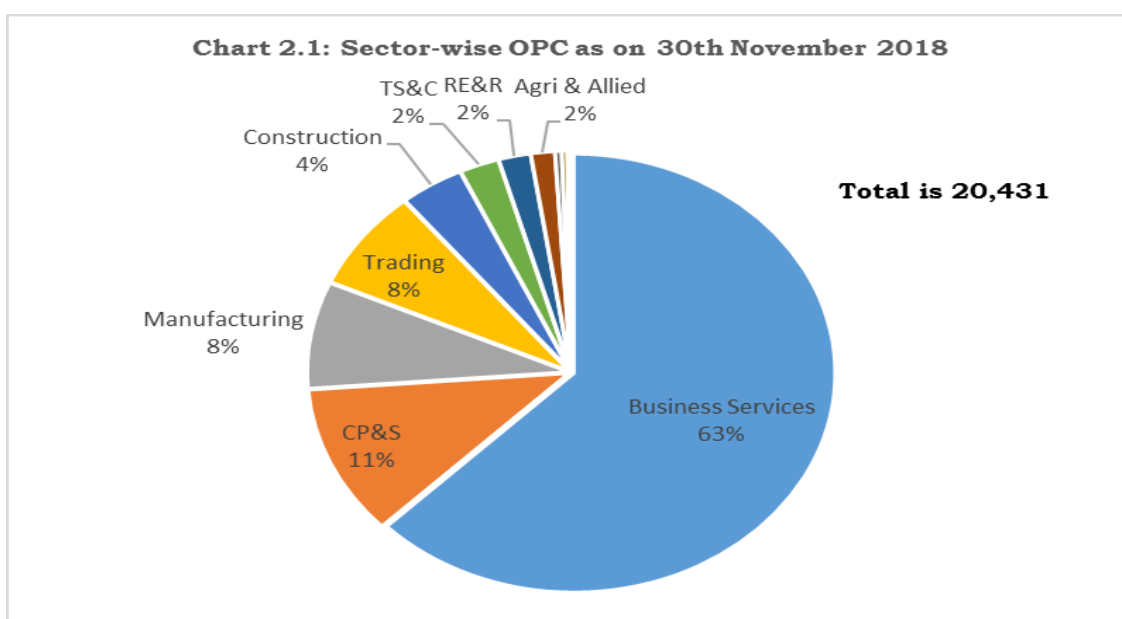
4. Economic-activity wise classification of active companies reveals that highest number of companies were in Business Services (362,443) followed by Manufacturing (224,113), Trading (145,499) and Construction (98,657). Business Services comprise of Information Technology, Research & Development and other business activities such as law, audit & accounts and consultancy, etc. (**Table-1.4 and Chart 1.1**).



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, and 'CP&S' is Community, Personal & Social Services, 'RE&R' is Real Estate and Renting, 'EG&W', is Electricity Gas & Water. 18,194 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

II. ONE PERSON COMPANY

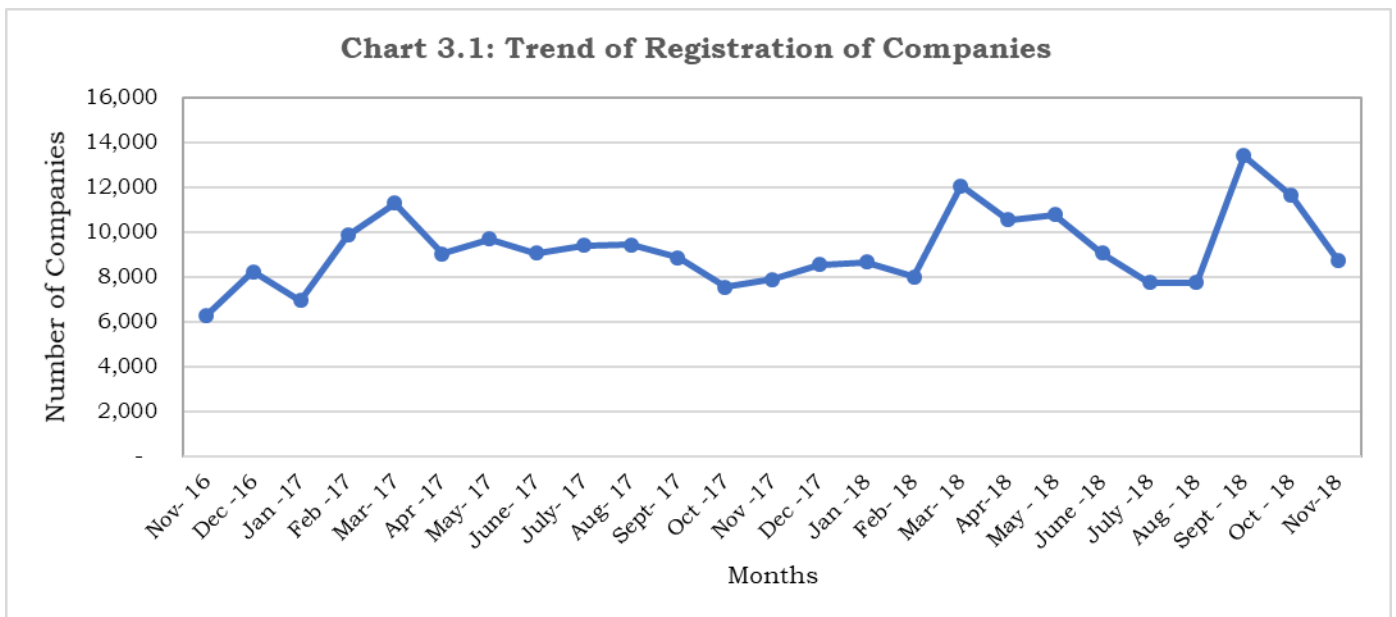
6. Up to 30th November, 2018, a total number of 20,431, One Person Companies (OPCs) were registered with collective authorized capital of Rs. 541.47 crore. Economic activity wise classification of OPCs up to 30th November, 2018 reveals that the highest number of OPCs were in Business Services (12,807) followed by Community, Personal & Social Services (2,269), Manufacturing (1,608) and Trading (1,525) (**Chart 2.1**). During the month of November, 2018, a total of 485 OPC were registered with authorized capital of Rs. 0.68 crore. Economic activity wise classification of OPC during the month reveals that highest number of 263 OPCs were registered in Business Services, followed by 65 in Community, personal & Social Services, 50 in Trading and 48 in Manufacturing (**Table 2.1**).



'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

III. TREND OF REGISTRATION OF NEW COMPANIES

7. An analysis of registration of new companies during November 2016 to November 2018 indicates that monthly registration of companies has increased after hitting lowest of 6,301 Companies in November 2016 (**Chart 3.1**). A total of 8,745 companies were registered in November, 2018 as compared to 7,885 in November 2017. A decrease (25%) in registration of companies has been witnessed in November 2018 over the previous month (**Table 3.1**).

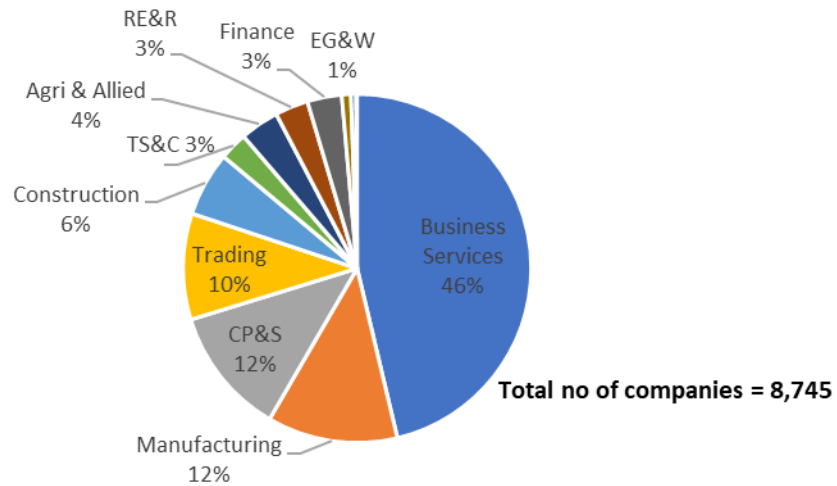


IV. REGISTRATION OF NEW COMPANIES DURING NOVEMBER 2018

8. During the month of November, 2018 a total of 8,745 companies were registered with collective authorized capital of Rs. 0.54 crores. Of them 8,701 companies were registered as Companies Limited by Shares with authorized capital of Rs. 0.54 crores; 44 companies were registered as Limited by Guarantee. (**Table-4.1**).

9. Economic-activity wise classification of companies registered during November, 2018 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies is in Business Services (4,047) followed by Manufacturing (1,060), Community, personal & Social Services (1,037), Trading (861) and Construction (523).

Chart 4.1: Distribution of Companies Registered in November 2018



'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services, 'RE&R' is Real Estate and Renting.

10. During November, 2018, 1,600 (18.30%) companies were registered in Maharashtra, followed by 1,029 (11.77%) in Delhi, and 845 (9.66%) in Uttar Pradesh (Table-4.3).

Table 1.1 Summary Statement on Companies in India as on 30th November, 2018		
	Companies Registered as on 30th November 2018	18,28,595
1	Number of Closed Companies	6,54,646
<i>i</i>	<i>No. of Companies Liquidated/Dissolved</i>	10,610
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 248 of CA, 2013)</i>	6,07,277
<i>iii</i>	<i>No. of Companies Amalgamated/merged</i>	22,219
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	9,746
<i>v</i>	<i>No. of Companies Converted to LLP and dissolved</i>	4,794
2	Number of Companies lying dormant u/s 455 of Companies Act, 2013	1,547
3	Number of Companies under Liquidation	6,301
4	Number of Companies which are under the process of Section 248 of the Companies Act, 2013	38,522
5	Number of Companies lying AIPG (Active in Progress)	101
6	Number of Active companies	11,27,477
	Of which	
	Companies Limited by Shares	11,20,415
	Companies Limited by Guarantees	6,724
	Unlimited Companies	338

Note: 1. AIPG (Active in Progress): A dormant company is allowed 21 days' window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.

2. Under Section 248 of the Companies Act, 2013 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.2 : Active Companies Limited by Shares as on 30th November 2018				
Sl. No.	Companies Limited by Shares	Government	Non-Government	Total
1	Public Limited	1,425	63017	64,442
	Of which-			
<i>i</i>	Listed	75	6855	6,930
<i>ii</i>	Unlisted	1350	56162	57,512
2	Private Limited	557	1055416	10,55,973
	Of which			
	One Person Company		20431	20,431
Total		1,982	11,18,433	11,20,415

Table 1.3: State/UT-wise Status of Companies Registered as on 30th November , 2018

Sl. No.	State	Registered	Closed	Dormant u/s 455 of CA, 2013	Under Liquidation	Under Struck-off	AIPG	Active
1	Andaman & Nicobar	425	104	-	-	4	2	315
2	Andhra Pradesh	29,536	9,757	19	52	1,371	4	18,333
3	Arunachal Pradesh	579	275	1	2	58	-	243
4	Assam	10,992	3,301	-	16	1,128	-	6,547
5	Bihar	30,705	6,798	25	41	3,217	3	20,621
6	Chandigarh	14,365	7,126	9	58	214	-	6,958
7	Chattisgarh	9,682	2,719	12	2	72	1	6,876
8	Dadra & Nagar Haveli	508	124	-	-	12	-	372
9	Daman and Diu	375	92	-	3	37	-	243
10	Delhi	3,28,298	1,23,531	282	824	4,502	6	1,99,153
11	Goa	8,470	3,562	7	12	650	-	4,239
12	Gujarat	98,279	34,250	32	615	3,545	5	59,832
13	Haryana	42,681	11,538	70	51	690	-	30,332
14	Himachal Pradesh	6,034	2,549	4	20	148	-	3,313
15	Jammu & Kashmir	5,346	2,413	-	17	80	-	2,836
16	Jharkhand	13,241	3,168	3	12	783	1	9,274
17	Karnataka	1,12,021	38,989	87	535	1,260	4	71,146
18	Kerala	50,143	18,051	130	299	312	2	31,349
19	Lakshadweep	17	5	-	-	1	-	11
20	Madhya Pradesh	37,540	15,017	21	91	248	-	22,163
21	Maharashtra	3,62,701	1,28,495	203	1,827	3,850	37	2,28,289
22	Manipur	752	179	-	-	32	1	540
23	Meghalaya	1,019	393	2	1	58	-	565
24	Mizoram	143	62	-	-	7	-	74
25	Nagaland	560	303	-	1	32	-	224
26	Orissa	24,317	9,527	149	61	37	-	14,542
27	Pondicherry	3,132	1,775	1	6	16	-	1,334
28	Punjab	30,368	14,216	15	121	299	-	15,717
29	Rajasthan	56,376	18,673	23	86	2,218	1	35,375
30	Sikkim	2	-	-	-	-	-	2
31	Tamil Nadu	1,39,831	62,821	124	367	2,798	15	73,706
32	Telangana	1,02,037	38,339	48	241	4,345	12	59,052
33	Tripura	499	124	-	-	33	-	342
34	Uttar Pradesh	1,00,479	28,331	64	213	1,005	5	70,861
35	Uttarakhand	7,437	2,119	3	15	318	-	4,982
36	West Bengal	1,99,705	65,920	213	712	5,142	2	1,27,716
Total		18,28,595	6,54,646	1,547	6,301	38,522	101	11,27,477

Note: AIPG (Active in Progress): A dormant company is allowed 21 days' window period by the Ministry to complete its pending annual filings. During this period the company remains Active in Progress

Table 1.4: Economic Activity-wise Active Companies as on 30th November, 2018 (Authorized Capital in Rs. Crore)							
Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	29676	23466.22	2410	34259.96	32,086	57,726.18
II	Industry	3,21,645	1039558.15	25369	2540682.00	3,47,014	35,80,240.15
1	<i>Manufacturing</i>	2,05,566	587614.77	18547	982915.58	2,24,113	15,70,530.35
i	<i>Metals & Chemicals, and products thereof</i>	71515	221721.94	8019	375253.44	79,534	5,96,975.38
ii	<i>Machinery & Equipments</i>	48730	232283.45	3491	477722.27	52,221	7,10,005.72
iii	<i>Textiles</i>	28428	38627.50	2819	56135.42	31,247	94,762.92
iv	<i>Food stuffs</i>	28130	57029.41	2469	40906.64	30,599	97,936.05
v	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	12951	15084.12	869	16075.63	13,820	31,159.75
vi	<i>Others</i>	10754	15837.96	501	13383.67	11,255	29,221.63
vii	<i>Leather & products thereof</i>	2652	3557.41	197	2045.93	2,849	5,603.34
viii	<i>Wood Products</i>	2406	3472.98	182	1392.59	2,588	4,865.57
2	<i>Construction</i>	94,286	226021.85	4371	284984.19	98,657	5,11,006.04
3	<i>Electricity, Gas & Water companies</i>	11511	182204.07	1723	1210843.26	13,234	13,93,047.32
4	<i>Mining & Quarrying</i>	10282	43717.47	728	61938.97	11,010	1,05,656.44
III	Services	6,94,290	1053632.98	36040	1663432.27	7,30,330	27,17,065.25
1	<i>Business Services</i>	352112	412098.93	10331	642867.71	3,62,443	10,54,966.65
2	<i>Trading</i>	139364	214465.57	6135	105826.53	1,45,499	3,20,292.10
3	<i>Real Estate and Renting</i>	65854	92661.70	2947	39670.38	68,801	1,32,332.08
4	<i>Community, personal & Social Services</i>	66864	89558.81	3929	140771.62	70,793	2,30,330.43
5	<i>Finance</i>	37235	188430.18	11056	412393.42	48,291	6,00,823.60
6	<i>Transport, storage and Communications</i>	32142	55670.36	1476	270375.37	33,618	3,26,045.73
7	<i>Insurance</i>	719	747.42	166	51527.24	885	52,274.65
IV	Others	15170	47895.15	2877	127126.94	18,047	1,75,022.09
Total		10,60,781	2164552.50	66696	4365501.16	11,27,477	65,30,053.66

Note: Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Others.

Sl. No.	Economic Activity	Up to 30.11.2018		During November 2018	
		Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	302	1135.7499	10	0.0195
II	Industry	2,546	8,903.26	70	0.14
1	<i>Manufacturing</i>	1,608	5,317.86	48	0.07
2	<i>Construction</i>	811	3160.55	20	0.06
3	<i>Electricity, Gas & Water companies</i>	84	293.75	2	0.00125
4	<i>Mining & Quarrying</i>	43	131.1	-	-
III	Services	17,581	44,078.34	405	0.53
1	<i>Business Services</i>	12807	30195.22931	263	0.3474201
2	<i>Community, personal & Social Services</i>	2269	5559.09602	65	0.06431
3	<i>Trading</i>	1525	4802.7199	50	0.06705
4	<i>Real Estate and Renting</i>	405	1533.899	15	0.037
5	<i>Transport, storage and Communications</i>	502	1383.4	12	0.013
6	<i>Finance</i>	71	584	-	-
7	<i>Insurance</i>	2	20	-	-
IV	Others	2	30	-	-
	Total	20,431	54,147.35	485	0.68

Month	Public Companies	Private Companies	Total Companies
November 2016	123	6,178	6,301
December 2016	154	8,078	8,232
January 2017	126	6,832	6,958
February 2017	175	9,688	9,863
March 2017	615	10,678	11,293
April 2017	135	8,884	9,019
May 2017	161	9,512	9,673
June 2017	146	8,899	9,045
July 2017	153	9,233	9,386
August 2017	161	9,252	9,413
September 2017	151	8,698	8,849
October 2017	146	7,410	7,556
November 2017	130	7,755	7,885
December 2017	176	8,371	8,547
January 2018	174	8,478	8,652
February 2018	153	7,858	8,011
March 2018	244	11,795	12,039
April 2018	187	10,364	10,551
May , 2018	250	10,517	10,767
June,2018	204	8,838	9,042
July,2018	152	7,593	7,745
August, 2018	149	7,591	7,740
September, 2018	276	13,120	13,396
October, 2018	286	11,339	11,625
November,2018	191	8554	8745

Sl. No.	Category	Government		Non-Government		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
	Company Limited by Shares	6	0.032	8,695	54.64	8,701	54.67
i	<i>OPC</i>			485	0.68	485	0.68
ii	<i>Private</i>	4	0.017	8,023	50.54	8,027	50.56
iii	<i>Public</i>	2	0.015	187	3.41	189	3.42
iii	Company Limited by Guarantee	-	-	44	0	44	0.00
i	<i>Private</i>	-	-	42	0.00	42	0.00
ii	<i>Public</i>	-	-	2	-	2	-
Total		6	0.032	8,739	54.64	8,745	54.67

Sl. No.	Economic Activity	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
I	Agriculture and Allied Activities	-	-	-	-	313	0.69948	3	0.00354	316	0.70
II	Industry	-	-	1	0.01	1,680	23.40	19	0.09	1,700	23.50
1	Manufacturing	-	-	-	-	1,047	10.99	13	0.05	1,060	11.04
i	<i>Metals & Chemicals, and products thereof</i>	-	-	-	-	237	6.318913	8	0.036	245	6.35
ii	<i>Machinery & Equipments</i>	-	-	-	-	249	1.9830965	4	0.013202	253	2.00
iii	<i>Food stuffs</i>	-	-	-	-	240	1.0229867	1	0.001	241	1.02
iv	<i>Others</i>	-	-	-	-	92	0.51251	-	-	92	0.51
v	<i>Textiles</i>	-	-	-	-	110	0.5834	-	-	110	0.58
vi	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	-	-	-	-	94	0.21715	-	-	94	0.22
vii	<i>Leather & products thereof</i>	-	-	-	-	16	0.0465	-	-	16	0.05
viii	<i>Wood Products</i>	-	-	-	-	9	0.308	-	-	9	0.31
2	Construction	-	-	-	-	519	11.992292	4	0.03	523	12.02
3	Electricity, Gas & Water Companies	-	-	1	0.01	74	0.216891	-	-	75	0.22
4	Mining & Quarrying	-	-	-	-	40	0.2025927	2	0.011	42	0.21
III	Services	4	0.02	1	0.01	6,557	27.12	167	3.31	6,729	30.47
1	Business Services	1	0.01	-	-	4028	12.28247001	18	0.60798	4,047	12.90
2	Trading	-	-	-	-	855	3.5140897	6	0.141	861	3.66
3	Community, personal & Social Services	3	0.007	-	-	1028	2.2065738	6	0.0176	1,037	2.23
4	Real Estate and Renting	-	-	-	-	267	1.0825623	3	0.007	270	1.09
5	Transport, storage and Communications	-	-	-	-	228	1.5249565	-	-	228	1.52
6	Finance	-	-	1	0.01	144	6.4750601	134	2.540829	279	9.03
7	Insurance	-	-	-	-	7	0.039	-	-	7	0.04
	Total	4	0.02	2	0.02	8,550	51.23	189	3.41	8,745	54.67

Table 4.3: State/UT-wise Registration of Companies during November 2018 (Authorized Capital in Rs. Lakhs)

Sl.No	State/UT-Wise	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
1	Andaman & Nicobar	-	-	-	-	5	0.01	-	-	5	0.01
2	Andhra Pradesh	2	0.002	-	-	217	0.73	-	-	219	0.74
3	Arunachal Pradesh	-	-	-	-	2	0.00	-	-	2	0.00
4	Assam	-	-	-	-	58	0.27	3	0.03	61	0.30
5	Bihar	-	-	-	-	249	0.89	10	0.07	259	0.97
6	Chandigarh	-	-	-	-	32	0.05	2	0.01	34	0.06
7	Chattisgarh	-	-	-	-	50	0.11	-	-	50	0.11
8	Dadra & Nagar Haveli	-	-	-	-	-	-	-	-	-	-
9	Daman and Diu	-	-	-	-	1	0.00	-	-	1	0.00
10	Delhi	-	-	1	0.005	1,014	12.81	14	0.37	1,029	13.19
11	Goa	-	-	-	-	36	0.10	-	-	36	0.10
12	Gujarat	-	-	-	-	356	1.50	8	1.22	364	2.72
13	Haryana	-	-	-	-	390	6.11	5	0.02	395	6.13
14	Himachal Pradesh	-	-	-	-	28	0.04	2	0.02	30	0.06
15	Jammu & Kashmir	-	-	-	-	30	0.10	1	0.01	31	0.11
16	Jharkhand	-	-	-	-	114	0.37	-	-	114	0.37
17	Karnataka	-	-	-	-	836	5.17	6	0.53	842	5.70
18	Kerala	-	-	-	-	386	1.08	17	0.21	403	1.29
19	Lakshadweep	1	0.005	-	-	-	-	-	-	1.00	0.01
20	Madhya Pradesh	-	-	-	-	164	0.40	3	0.03	167	0.42
21	Maharashtra	1	0.01	-	-	1,554	9.33	45	0.24	1,600	9.58
22	Manipur	-	-	-	-	10	0.12	-	-	10	0.12
23	Meghalaya	-	-	-	-	2	0.01	-	-	2	0.01
24	Mizoram	-	-	-	-	-	-	-	-	-	-
25	Nagaland	-	-	-	-	4	0.00	-	-	4	0.00
26	Orissa	-	-	-	-	159	0.98	1	0.01	160	0.98
27	Pondicherry	-	-	-	-	9	0.04	-	-	9	0.04
28	Punjab	-	-	-	-	106	0.28	3	0.01	109	0.28
29	Rajasthan	-	-	-	-	251	0.74	12	0.08	263	0.82
30	Sikkim	-	-	-	-	-	-	-	-	-	0.00
31	Tamil Nadu	-	-	-	-	596	3.31	9	0.07	605	3.37
32	Telangana	-	-	-	-	631	2.51	8	0.25	639	2.76
33	Tripura	-	-	-	-	7	0.01	-	-	7	0.01
34	Uttar Pradesh	-	-	1	0.01	816	3.03	28	0.16	845	3.20
35	Uttarakhand	-	-	-	-	85	0.20	3	0.02	88	0.22
36	West Bengal	-	-	-	-	352	0.94	9	0.05	361	1.00
Total		4	0.02	2	0.02	8,550	51.23	189	3.41	8,745	54.67

Note: Authorised Capital less than ₹ 10,000 reflected as ₹ 0.00 lakh.
